

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 4078 of 2014

Alfa Tirkey
..... **Petitioner**
Versus
Punjab National Bank & Ors. **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Saurabh Shekhar, Advocate
For the Respondent-Bank : Mr. Pratyush Kumar, Advocate

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08/ Dated: 21/07/2020:

Heard Mr. Saurabh Shekhar, learned counsel for the petitioner and Mr. Pratyush Kumar, the learned counsel for the respondent -Bank.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

At the request of Mr. Pratyush Kumar, learned counsel for the respondent-Bank, post the matter on 29.07.2020.

(Sanjay Kumar Dwivedi, J.)